NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 185/2017 with CP(CAA) No. 26/NCLT/AHM/2017 With Gujarat High Court CA no. 541/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Heena Electrozone Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 VAIBHAVI. K. PARIKH

Aworuk

Petitioner

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2.

<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Additional affidavit filed.

Heard arguments of Learned Counsel for Petitioner.

Orders reserved in IA 185/2017 and CP (CAA) 26/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.